seeing that the new industries where small or medium if they are being set up, they should be set up keeping in view certain norms which are necessary for anti-pollution drive.

I think, sir that the Members of Parliament and the Members of Legislature should also play an important role, they must also see that guidelines are prepared; on certain schemes which the Government is formulating I think that they can also play a role in educating people and in creating public awareness. My emphasis is that whatever the Government is doing, they must do; they must see particularly that chemical based industries, their norms and forms which are necessary to control pollution, they should be strictly adhered to. But besides that, what has to be done through public education and by creating public consciousness, that should also be done and that will take us a long way.

Lastly, I think the Minister should consider, it has been raised by several Members here, increasing of cess on drinking water. I think he must consider this. I am not saying it, but really speaking, the problem is not that he will increase his cess and drinking water will become pollution free water. Most of the town areas, the municipalities, even the corporation they do not have proper drainages, they do not have proper sewerage and they are the main sources of pollution. I would like to know whether the Government, in consultation or coordination with the State Government, will given priority to that and at least in the townships which are already in existence or new township which are coming, whether something effective with time-bound programme can be done to see that proper drainage and sewerage systems are, really speaking, provided to these cities and the population of those cities.

These are certain suggestions which !

thought the Minister should take into consideration.

17.30 hrs.

BUSINESS ADVISORY COMMITTEE

Eighth Report

[English]

SHRI JASWANT SINGH (Chittorgarh): Sir, I bag to present the Eighth Report of the Business Advisory Committee.

17.30 1/2 hrs

WATER (PREVENTION AND CONTROL OF POLLUTION AMENDMENT) BILL-Contd

[English]

MR. DEPUTY SPEAKER: Now Shri Akber Pasha.

SHRI B. AKBER PASHA (Vellore): Mr. Deputy Speaker, Sir I come from Vellore constituency which has got a concentration of tanneries. There had been a problem of pollution. I am the President of the Tanners Association for the last two decades. It is not the intention of the tanners to pollute the water and to cause ecological problems and health hazards to the common people. We as well as the other industrialists are very much interested to set up effluent treatment plants to control water pollution. I happy to be a leather Technician with a post graduate degree and an industrialist having tanneries and shoe factories. I served as tanners Representative of the Care Committee of the Tank Force for Tannery effluent treatment, organised by Central Leather Research Institutes Madras at comprised not only the senior scientists of the Central Lather Research Institute but also the representatives